NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.59/BB/ 2017	-	For hearing	230/ 232	SJD Advisory Services Pvt. Ltd.,

SL. NAME (IN CAPITAL)		SIGNATURE
NO. & PHONE NUMBER	REPRESENTATION TO WHO!	M
1. SATIP. FOH	J Legal Advocale	for polition. Ja
2. Sinchan	/	sinclena M.L

Counsel for petitioner is present. Smt. M.R Sinchana, Standing Counsel for ROC/RD is present. Yesterday, she had filed the rejoinder of RD filed through ROC, Karnataka.

Today, the consel for petitioner has filed a memo along with balance sheet.

We have heard them in part.

For continuation, list it on 20.02.2018.

MEMBER (T)

MEMBER (J)